

(b) if so, whether it is also a fact that the number of trucks carrying such items has come down to 100 from 250 trucks daily; and

(c) whether Government has taken up the matter with the Government of Pakistan and if so, with what results?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) to (c) Instances of quarantine-related difficulties for export of some perishable goods, including certain vegetables, to Pakistan have been brought to notice of the Government. The issue has been taken up with Government of Pakistan through the High Commission of India, Islamabad for resolution. The daily average number of Indian export trucks at Attari-Wagah border was around 12 in November, 2017 as compared to 105 in November, 2016.

#### **Impact of 'Make in India' initiative on leather sector**

1773. SHRI MAHENDRA SINGH MAHRA:

SHRI P. L. PUNIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether 'Make in India' initiative has helped in creating new jobs and increasing foreign investment in the leather sector, year-wise details of FDI inflow and new job creation during last three years;

(b) whether 'Make in India' initiative has addressed continuous downfall of Indian leather industry in last two years, the details thereof;

(c) whether the Ministry was consulted before finalizing newly introduced Prevention of Cruelty to Animals (Regulation of Livestock Markets) Rules, 2017;

(d) if so, the details of points discussed; and

(e) if so, whether Ministry informed concerned authority about its consequences and adverse impact on leather export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) and (b) Under 'Make in India' Action Plan, it was envisaged to provide training and placement to 3 million unemployed youth for all stages of leather development. During last three financial years *i.e.* 2014-15, 2015-16 and 2016-17, a total of 4,27,865 unemployed persons have been provided skill development training and out of such trainees, 3,45,676 have been employed in leather and footwear

industry under Human Resource Development (HRD) sub-scheme of Indian Leather Development Programme (ILDLP). The Year wise status of training and FDI inflow are as under:—

Year	No. of persons Trained	No. of persons Employed	FDI (in US\$ million)
2014-15	138608	113244	34.21
2015-16	144093	115660	17.13
2016-17	145164	116772	2.30
<b>TOTAL</b>	<b>4,27,865</b>	<b>3,45,676</b>	<b>53.64</b>

(c) The draft Prevention of Cruelty to Animals (Regulation of Livestock Market) rules were notified on 16.01.2017 by the Ministry of Environment, Forest and Climate Change inviting objections and suggestions from all persons likely to be affected by it within 30 days. The Ministry of Commerce and Industry was not specifically consulted.

(d) and (e) Question does not arise.

#### **Loan relief package to coffee growers**

†1774. SHRI MAHENDRA SINGH MAHRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether coffee growers have received the benefit of loan relief package approved in 2010, if so, the State-wise details thereof;

(b) whether coffee growers are presently being provided the benefit of loan relief package;

(c) if so, the State-wise number of such farmers who received the above benefit from financial years 2014-15 to 2016-17, if not, the reasons therefor; and

(d) whether Government would consider waiving loans given to coffee growers after 2014-15, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) Yes, Sir. The State-wise details of small coffee growers

†Original notice of the question was received in Hindi.